

**ANNEX II****CHRONOLOGY OF MAJOR POLICY ANNOUNCEMENTS TO MITIGATE THE IMPACT OF COVID-19: APRIL 2022 TO MARCH 2023<sup>1</sup>**

<b>Date of Announcement</b>	<b>Policy Initiative</b>
<b>A. Government of India (GoI)</b>	
May 30, 2022	<ul style="list-style-type: none"> <li>Scholarship for Prime Minister's Citizen Assistance and Relief in Emergency Situations (PM CARES) was announced by the Ministry of Social Justice &amp; Empowerment as a new central sector scheme under which an allowance of ₹20,000/- per child per annum is disbursed for children from Class 1 to 12, to cover the entire school fees, cost of the books and uniform, shoes and other educational equipment.</li> <li>The scheme builds on the PM CARES scheme to support children who have lost both the parents or legal guardian or adoptive parents or surviving parent to COVID-19 pandemic.</li> <li>3,945 children have been benefited under the scheme with an amount of ₹7.89 crore during 2022-23.</li> </ul>
June 30, 2022	<ul style="list-style-type: none"> <li>Government launched 'Raising and Accelerating MSME Performance (RAMP)' scheme with a total outlay of ₹ 6,062.45 crore.</li> <li>RAMP scheme is a World Bank assisted central sector scheme, supporting various Corona virus disease 2019 (COVID-19) resilience and recovery interventions of the Ministry of Micro, Small and Medium Enterprises, Government of India. RAMP scheme aims at improving access to market and credit, strengthening institutions and governance at the centre and state, improving centre-state linkages and partnerships, addressing issues of delayed payments and greening of MSMEs.</li> <li>Government launched the 'Capacity Building of First-Time MSME Exporters (CBFTE)' scheme to boost the quality of MSME products and services to match international standards for the global market.</li> </ul>
August 17, 2022	The government approved the enhancement in the limit of Emergency Credit Line Guarantee Scheme (ECLGS) by ₹ 50,000 crore from ₹ 4.5 lakh crore to ₹ 5.0 lakh crore, with the additional amount being earmarked exclusively for enterprises in hospitality and related sectors. The increase has been done on account of the severe disruptions caused by the COVID-19 pandemic on hospitality and related enterprises.
September 28, 2022	Centre extended <i>Pradhan Mantri Garib Kalyan Anna Yojana</i> (PMGKAY- Phase VII) for another three months from October 2022 to December 2022.
October 5, 2022	The Ministry of Finance, Government of India, modified the ECLGS to enhance the maximum loan amount eligibility for airlines under ECLGS 3.0 to 100 per cent of their fund based or non-fund-based loan outstanding as on the reference dates or ₹ 1,500 crore, whichever is lower; and of the above, ₹ 500 crore shall be considered, based on equity contribution by the owners.
January 11, 2023	Centre started new integrated <i>Pradhan Mantri Garib Kalyan Anna Yojana</i> , under which free food grains were provisioned to all priority households and <i>Antyodaya Anna Yojana</i> beneficiaries for the year 2023, as per the entitlement under the National Food Security Act, 2013.
<b>B. Reserve Bank of India</b>	
<b>Department of Payment and Settlement Systems</b>	
July 28, 2022	Another window was provided for online Payment Aggregators (existing as on March 17, 2020) to apply to the Reserve Bank for authorisation.

<sup>1</sup> The list is indicative in nature and details for government related measures and those of the Reserve Bank are available on their respective websites. Further, the list of chronology of major policy announcements in this regard during March 2020 to March 2021 was covered in Annex II of the Annual Report 2020-21, while those of during April 2021 to March 2022 was covered in Annex II of the Annual Report 2021-22.